

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 657 of 2020**

**In the matter of:**

**Punjab National Bank**

**....Appellant**

**Vs.**

**Supriyo Kumar Chaudhuri & Ors.**

**....Respondents**

**Present:**

**Appellant:** Mr. Dhruv Mehta, Senior Advocate with Mr. PBA Srinivasan, Mr. Avinash Mohapatra, Mr. Shashank, Ms. Icchha Kalash, Mr. Parth Tandon, Advocates.

**Respondents:** Mr. Orijit Chatterjee, Ms. Swati Dalmia, Mr. Yash Tandon, Ms. Supriyo Chaudhuri, Mr. Jagdish, Advocates for R1.  
Mr. Ramji Srinivasan, Senior Advocate with Mr. Shikhar Singh, Mr. Aman Singhania, Mr. Madhav Kanoria, Advocates for R2.

**ORDER**

**(Through Virtual Mode)**

**11.12.2020:** Heard Mr. Dhruv Mehta, Senior Advocate representing the Appellant. Arguments on behalf of Appellant stand concluded.

List the appeal for hearing further arguments of Mr. Ramji Srinivasan, Senior Advocate representing the Respondents on 17<sup>th</sup> December, 2020 at 12.00 Noon.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Shreesha Merla]  
Member (Technical)**

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